

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH
NEW DELHI

18

O.A. No. 1692/91

Date of decision 6.12.1996

Hon'ble Shri S.R. Adige, Member (A)
Hon'ble Dr. A. Vedavalli, Member (J)

Shri P.K. Sharma
S/o Shri R.S. Sharma,
Commercial Inspector
Central Railway Bombay
presently working as Investigating
Inspector (Vigilance),
Railway Board, Rail Bhawan,
New Delhi.

.... Applicant

(By Advocate Sh.B.S. Mainee)

Vs.

1. Union of India : Through
The Secretary,
Ministry of Railways,
Rail Bhawan, New Delhi.
2. The General Manager,
Central Railway Bombay V.T.
Bombay.
3. The Divisional Railway Manager,
Central Railway, Sholapur.

.... Respondents

(By Advocate Ms B.Sunita Rao)

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Member (A))

Both counsel concede that consequent to issue of Respondents order dated 27.11.1996, the applicant's seniority has been re-fixed from 1.1.1984 onwards.

2. Copy of the said order dated 27.11.1996 is taken on record.
3. Applicant now pressses for all consequential benefits consequent to refixation of seniority, including promotion and pay fixation to higher grades from the dates from which his juniors were promoted ~~including~~ ^{and the} payment of arrears.
4. Respondents are directed to grant the applicant, the consequential benefits which will flow from orders dated 27.11.1996, as admissible under the Rules/instructions on the subject.
5. O.A. is disposed of as above. No costs.

A. Vedavalli
(Dr. A. Vedavalli)
Member (J)

S.R. Adige
(S.R. Adige)
Member (A)